

**IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION**

MISCELLANEOUS APPLICATION NO. 500 OF 2026

IN

WRIT PETITION (CIVIL) NO. 76 OF 2015

ASHISH RANJAN & ORS.

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

IN THE MATTER OF:

NATIONAL MEDICAL COMMISSION

APPLICANT

O R D E R

1. The present Miscellaneous Application is filed by the National Medical Commission for modification of time schedule for completion of process of admission in Post Graduate Medical Course for the Academic Session 2025-2026.

2. Heard Mr. Gaurav Sharma, learned senior counsel appearing for the applicant and having perused the application, we allow the Miscellaneous Application and extend the last date for admission in Post Graduate Medical Courses (in terms of Annexure-6 annexed

herewith) to 28th February, 2026 for All India Quota as well as Deemed & Central Institutes and State Counselling for the Academic year 2025-2026.

.....J.
[PAMIDIGHANTAM SRI NARASIMHA]

.....J.
[ALOK ARADHE]

NEW DELHI;
MARCH 23, 2026

NEET-PG SCHEDULE- 2025**ANNEXURE-6****All India Quota/ Deemed/ Central State Quota****25**

S.No.	Schedule for Admission			State Counselling	Sharing of Joined candidates Data by state DMEs/ State Counselling Authorities*
		All India Quota/ Deemed & Central Universities	Sharing of Joined candidates Data by MCC		
1.	Round-3	15 th Jan., 2026 to 5 th Feb., 2026	14 th Feb., 2026	27 th Jan. 2026 to 16 th Feb., 2026	14th Feb., 2026 Sharing of data by MCC of Joined candidates for weeding.
2.	Last date of joining	13 th Feb., 2026	–	19 th Feb., 2026	–
3.	Stray Round	16 th Feb., 2026 to 20 th Feb., 2026	Data of allotted candidates will be shared by MCC on 21st Feb., 2026	20 th Feb., 2026 to 23 rd Feb., 2026	
4.	Last date of joining	28 th Feb., 2026 (upto 11:55 PM)		28 th Feb., 2026 (upto 11:55 PM)	
5.	Commencement of Academic Session for PG Courses	22nd December, 2025			

Note: For ensuring faithful obedience of time schedule and also keeping in view the limited time available for conducting counselling, all participating institutes/colleges are directed to treat all Saturdays/ Sundays and Gazetted Holidays as working days.

* The data of joined candidates will be shared by DMEs/ State Counseling Authorities to MCC for weeding out during seat processing of Round-3.

ITEM NO.58

COURT NO.6

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 500/2026 in W.P.(C) No. 76/2015

[Arising out of impugned final judgment and order dated 18-01-2016
in W.P.(C) No. No. 76/2015 passed by the Supreme Court of India]

ASHISH RANJAN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

FOR ADMISSION

IA No. 60043/2026 - CLARIFICATION/DIRECTION

Date : 23-03-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Petitioner(s) :Mr. Gaurav Sharrma, Sr. Adv.
Mr. Prateek Bhatia, AOR
Mr. Dhawal Mohan, Adv.

For Respondent(s) :Ms. Aishwarya Bhati, ASG
Ms. Sunit Choudhary, Adv.
Ms. Sonali Jain, Adv.
Ms. Bhagyashree Raj, Adv.
Mr. Raj Bahadur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The Miscellaneous Application is allowed in terms of the Signed Order.
2. Pending application(s), if any, shall stand disposed of.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR

(Signed Order is placed on the file)